

FORM A**PUBLIC ANNOUNCEMENT**

{Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016}

FOR THE ATTENTION OF THE CREDITORS OF JAMES HOTELS LIMITED

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	JAMES HOTELS LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	25.08.1980
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES , CHANDIGARH (REGISTRATION No. 004249)
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	L55101CH1980PLC004249
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	BLOCK NO. 10, SECTOR 17-A, CHANDIGARH U T CHANDIGARH- 160017
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	27.04.2017
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	24.10.2017

Navneet Gupta

8.	NAME, ADDRESS, EMAIL, ADDRESS AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	Sh. Navneet Gupta Office:- H.No.1598, Level-I , Sector 22-B, Chandigarh -160022 Email id : navguptaca@gmail.com Website:www.navneetcompany.com Registration no.IBBI/IPA-001/IP-00453/2016-2017/2006
9.	LAST DATE FOR SUBMISSION OF CLAIMS.	22.05.2017

Notice is hereby given that the National Company Law Tribunal has ordered the Commencement of a corporate insolvency resolution process against the **JAMES HOTELS LIMITED** on 27.04.2017

The creditors of **JAMES HOTELS LIMITED** are hereby called upon to submit a proof of their claims on or before **22.05.2017** to the interim resolution professional at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including working and employees, may submit the proof of claims in person, by post or electronic means.

Submission of false and misleading proof of claims shall attract penalties

Name and signature of Interim Resolution Professional (Registered with IBBI) : - **Sh. Navneet Gupta (Chartered Accountant)**

Date and Place : - 09.05.2017 at Chandigarh